NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.17/58/2013 RT CP No.158/Chd/Hry/2017

In the matter of	:	
Shri Satya Bhushan Kaura.		Petitioner.
	Versus.	
M/s DLF Ltd. &	Ors.	Respondents.
Present:	Ms Rakesh Kumari, Advocate for Advocate for the petitioners. Mr.Prabhjit S.Gill, Advocate with M. Gaurav Gaur, Advocates for the response	r.Rohan Sharma and
	The arguing counsel stated to have r	not come due to some
personal difficulty. List the matter on 28.03.2018 for arguments.		
		Sd/-

(Justice R.P.Nagrath) Member (Judicial)

January 19, 2018.

Ashwani